

NATIONAL LOK ADALAT

13th day of July, 2019

BENCH NO. – IV

COURT ROOM NO. 35

CENTENARY BUILDING, HIGH COURT, CALCUTTA

The Hon'ble Justice Hiranmay Bhattacharyya

Sri Biswa Brata Basu Mallick, Learned Advocate

Sl. No.	Case No.	Name of The Parties
1.	FMAT 1204/2018	Sujit Ghosh -Vs- Bajaj Allianj Insurance Company Ltd. & Anr.
2.	FMAT 598/2019	Dalim Ghosh -Vs- IFFCO Tokio General Insurance Co.Ltd. & Anr.
3.	FMAT 580/2019	Rina Biswas & Anr. – Vs- The Branch Manager, National Insurance Company Ltd. & Anr.
4.	FMAT 1257/2018	Mamata Mondal & Anr. -Vs- The Manager, ICICI Lombard Insurance Ltd. & Anr.
5.	FMAT 1317/2017	Hasina Banu Bewa -Vs- National Insurance Co. Ltd. & Anr.
6.	FMAT 579/2019	Smt. Champa Biswas & Anr. –Vs- The Branch Manager, United India Insurance Co. Ltd. & Anr.
7.	FMAT 578/2019	Jatish Mahato –Vs- The Branch Manager, United India Insurance Co.Ltd. & Anr.
8.	FMAT 466/17	Mithu Roy & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
9.	FMAT 465/17	Reba Das & Anr. Vs. The Oriental Insurance Co. Ltd. & Anr.
10.	FMAT 1065/17	Manisha Das & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
11.	FMAT 292/18	Smt. Paramita Bhowmick & Anr. Vs. United India Insurance Co. Ltd. & Anr.
12.	FMAT 755/18	Smt. Shyamali Choudhury (Karmakar) & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
13.	FMAT 368/18	Smt. Madhuri Lohar & Anr. Vs. United India Insurance Co. Ltd. & Anr.
14.	WP 32019(W)/2008	Arun Kr. Jaiswal –Vs – Govt. of West Bengal & Ors.
15.	WP 25418(w)/2008	Abdul Rahman –Vs- C.E.S.C. Ltd & Ors.
16.	WP 1126(w)/2010	Arshad Ali –Vs- C.E.S.C. Ltd & Ors.
17.	WP 426(w)/2010	Mustt Sardar Begum –Vs- C.E.S.C. Ltd & Ors.
18.	WP 1124(w)/2010	Hasmat Ali –Vs- C.E.S.C. Ltd & Ors.
19.	WP 906(W)/2006	Tapas Kr. Pal –Vs- State of West Bengal & Ors.
20.	WP 24403(w)/2008	Kaji Nurul Huda –Vs- C.E.S.C. Ltd & Ors.
21.	WP 21505(W)/2006	Fatema Khatoon –Vs- C.E.S.C. Ltd & Ors.
22.	WP 23528(w)/2010	Debendra Nath Patra & Ors. –Vs- Union of India & Ors.
23.	WP 23549(w)/2006	Md. Ibrar Ahmed Warsi –Vs- C.E.S.C. Ltd & Ors.
24.	WP 20861(w)/2006	Farzana Khanam –Vs- C.E.S.C. Ltd & Ors.
25.	WP 8697(w)/2008	Dolphin Plastics –Vs- Union of India & Ors.
26.	WP 11319(w)/2006	Md. Salem –Vs- C.E.S.C. Ltd & Ors.
27.	WP 4389(w)/2006	Akbal Ansari –Vs- C.E.S.C. Ltd & Ors.
28.	WP 12746(w)/2006	Sunil Kr. Banerjee –Vs- C.E.S.C. Ltd & Ors.
29.	WP 14605(w)/2006	Paresh Chandra Saha @ Paresh Nath Saha –Vs- C.E.S.C. Ltd & Ors.
30.	WP 4803(w)/2007	Md. Rustam –Vs- C.E.S.C. Ltd & Ors.
31.	WP 5354(w)/2008	Rathi Kanta Chaterjee –Vs- C.E.S.C. Ltd & Ors.

32.	WP 9016(w)/2009	Avinash Arora -Vs- C.E.S.C. Ltd & Ors.
33.	WP 16140(w)/2006	Md. Mukhtar Ahmed -Vs- C.E.S.C. Ltd & Ors.
34.	WP 20405(w)/2006	Md. Amanullah -Vs- C.E.S.C. Ltd & Ors.
35.	WP 5526(w)/2006	Ajaz Ahmed Khetri -Vs- State of West Bengal & Ors.
36.	WP 25813(w)/2008	Mumtaz Ansari & Ors. -Vs- C.E.S.C. Ltd & Ors.
37.	WP 25777(w)/2008	Murti Devi -Vs- C.E.S.C. Ltd & Ors.
38.	WP 11389(w)/2006	Chetan J. Sheth -Vs- C.E.S.C. Ltd & Ors.
39.	1) CC No. 142/04; WP No. 1131/02 2) CS No. 249A/96	1) Edcons (MKS)Castings Pvt. Ltd. & Anr. Vs. WBSEB & Ors. 2) Ronix Polymer Pvt. Ltd. Vs. WBSEB
40.	CC No. 142/04 WP No. 1131/02	Edcons (MKS)Castings Pvt. Ltd. & Anr. Vs. WBSEB & Ors.
41.	FA 201- 213/2005	State of West Bengal Vs. Bishalakshmi Basu & Ors.